

**Central Administrative Tribunal  
Principal Bench**

**CP No.296/2014  
OA No.1000/2009**

New Delhi, this the 3<sup>rd</sup> day of November, 2015

**Hon'ble Mr. Justice Syed Rafat Alam, Chairman  
Hon'ble Mr. P. K. Basu, Member (A)**

Ajit Kumar Singh  
Aged about 47 years,  
S/o Shri Gorakh Nath Singh  
Presently posted as Addl. CIT, New Delhi  
R/o 15/5, 3<sup>rd</sup> Floor, E.P. Nagar,  
New Delhi 110 008. -Applicant

(Applicant is present in person)

-V E R S U S-

1. Shri S. K. Das  
Secretary  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi.
2. Smt. R. K. Tewari  
Chairman, CBDT,  
Department of Revenue,  
Ministry of Finance,  
North Block,  
New Delhi. -Respondents

(By Advocate: Shri R. N. Singh)

**O R D E R (Oral)**

**Hon'ble Mr. Justice Syed Rafat Alam:**

This is an application for initiating contempt proceedings against the respondents for alleged disobedience of the order of this Tribunal dated 11.03.2014 in OA No.1000/2009.

2. The matter is called out. However, nobody responded on behalf of the applicant. It appears from the record that on the previous date also, i.e. 06.10.2015, none responded on behalf of

the applicant. Learned counsel for the respondents, however, states that the order of this Tribunal has been implemented and, therefore, perhaps the applicant is no more interested in pursuing this contempt application.

3. In view of the above, the contempt petition is closed and the respondents are discharged from notices.

**(P. K. Basu)**  
**Member (A)**

**(Syed Rafat Alam)**  
**Chairman**

/pj/